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II

ITEM NO.71

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

014 Petition(s) for Special Leave to Appeal (Crl.) No(s). 993/2

(s) STATE OF U.P. Petitioner

VERSUS

(s) LATOORI & ANR Respondent

(with appln. (s) for exemption from filing O.T.)

Date : 16/10/2014 This petition was called on for hearing today.

For Petitioner(s) Mr. Darpann Bhuyan, Adv.
Mr. C. D. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that although by order dated 6.8.2014 of this Court three weeks time, as last chance was given to the learned counsel for the petitioner to comply with the terms of the Office Report, yet he has not done the needful so far. Viewed in that context, the matter shall be listed before the Hon'ble Judge in Chambers for further future directions. Await orders. List thereafter.

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.10.18

(M K HANJURA

)
10:14:36 IST
Reason:
MG

Registrar